

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2088**  
TO BE ANSWERED ON THE 13/12/2024

**PROPOSAL FOR REIMBURSEMENT FOR STORAGE UNDER PSS GUIDELINES**

2088. Shri Chunnilal Garasiya :

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) Whether Government proposes to provide reimbursement for storage of agricultural produce purchased in warehouses, located more than 30 kilometers away, and authorizing the Principal Secretary, Government of Rajasthan instead of the Chief Secretary, Cooperation, Government of Rajasthan for approval of storage in warehouses located more than 50 kilometers away under Price Support Scheme (PSS) Guidelines keeping in view of the terrain/geographical conditions;
- (b) if so, the expected date for implementation of such decision; and
- (c) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI RAMNATH THAKUR)

(a) to (c): In accordance with the Price Support Scheme (PSS) Guidelines-2024, the cost of transportation upto 50 kilometers from procurement centre to the warehouse/storage place will be borne by Central Government. However, the transportation cost of procured stock beyond 50 kilometers has to be borne by State Governments / Union Territories. In exceptional cases, by a Committee headed by Chief Secretary of respective State/UT may examine on case to case basis and relax the limit beyond 50 kilometers for only those destinations where there is no warehouse capacity available either with the Central Warehousing Corporation (CWC)/State Warehousing Corporation (SWC) or with other agencies. Such recommendations of the Committee will be obtained by Central Nodal Agencies like National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED) and National Co-operative Consumers' Federation of India Ltd. (NCCF) etc. before making payment for transportation beyond 50 kilometers. The logistic costs shall be reimbursed by Department of Agriculture and Farmers Welfare to the concerned agencies as per the norms/expenditure approved under PSS Scheme.

\*\*\*\*\*